

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.232
CP/4(AHM)2023

Proceedings under Section 131(1) of Co. Act, 2013

IN THE MATTER OF:

Acey Engineering Private Limited

.....Applicant

.....Respondent

Order delivered on: 18/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Umesh H. Ved, PCS

For the RD : None

For the Income Tax : Ms. Bhumi Gandhi, Adv. for Ms. Maithili Mehta, Adv.

For the RoC : Ms. Vipal Solanki, Adv. a.w Ms. Rupa Sutar, Dy. RoC

ORDER

Ld. PCS for the applicant is directed to issue notice upon Financial Creditors. CFO of the company is directed to remain present on next date of hearing.

List for further consideration on 26.09.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)